

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	Rohit Kumar Singh-R1 Ajay K. Jain-R3
2.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Abhishek Anand-R2 Rajiv Gupta-R3 Suresh Dutt Dobhal-R4
3.	Comp. App (AT) (Ins) No. 906 of 2020	Ram RatanKanoongo Vs. Veda Kumar Nimbagal& Ors.	RajendraBeniwal	CH.Kameswara Rao-R1
4.	Competition App (AT) No.19 of 2020 & I.A. No 2843 of 2020	Sundaram Brake Linings Ltd. & Ors. Vs. Chief Materials Manager, South Eastern Railways & Ors.	Aditya Verma	Ebaad Nawaz Khan-R2 Akshay Singh Sengar-R3 Rita Dey-R7 Shashank Singh-R8 Shama Nargis

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**